

(78)

CA No. 43/05.

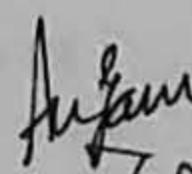
22/1/08.

Hon. Mr. A.K. Gaur, J.M.

Hon. Mr. Shailendra Pandey, Am.

On account of illness of Sri R.K. Nigam, the case is adjourned to 4/3/08. Sri A.K. Pandey for respondents is present.


Am.


J.M.



23-1-08

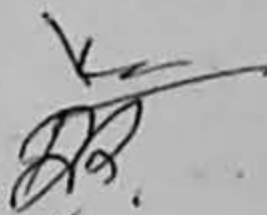
04/03/08

REGISTRAR

04.03.08

List O.A. / C.C.P. / R.A.
before Hon'ble Bench for
Adm / F.O. / R.H. On

24-04-08



#02

M.A. No. 53/08 for
(withdrawal) has been filed by
Sri R.K. Nigam counsel
for the applicant. Submitted
as mentioned case for
19/03/08

24
18/3/08

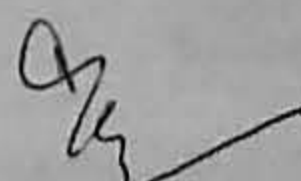
19/03/08

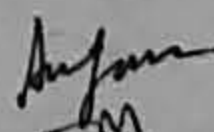
Hon. Mr. A.K. Gaur, J.M.

Hon. Mr. K.S. Menon, AM.

At the very outset, learned counsel for the applicant very fairly conceded that relief prayed for in this O.A., has already been redressed ~~in view~~ by the respondents. In view of said submission, the O.A. is dismissed as ~~instructive~~ withdrawn.

Sri A.K. Pandey is also present for the respondents.


AM.


J.M.

(12)